

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO- 1271**

ANSWERED ON- 27/07/2023

Review of JJM

1271. SHRI RAJU BISTA:

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether the Government has reviewed the implementation of Jal Jeevan Mission (JJM) in Darjeeling, Kalimpong and North Dinajpur districts of West Bengal and if so, the details thereof;
- (b) the details of the projects reviewed along with the details of the funds allocated, utilized and progress of works;
- (c) the details of overhead tanks distributed and water storage and water purification facilities developed under JJM in the aforesaid districts of West Bengal;
- (d) whether the State of West Bengal is lagging behind other States in the implementation of JJM, if so, the details of the targets achieved, funds earmarked, sanctioned and utilized under JJM in West Bengal from 2019 to till date; and
- (e) whether the Government proposes to set up public grievance redressal mechanism for people to register their complaints, report irregularities, or put requests for JJM schemes directly to the Government and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

(a) to (e) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to enable every rural household in the country, including those in the Darjeeling, Kalimpong and North Dinajpur districts of West Bengal, to have assured potable water of prescribed quality on regular and long-term basis, through tap water connection.

To ensure the successful implementation, Government of India has been regularly reviewing the implementation with respective State governments including West Bengal. Further, review meetings, conferences, workshops, video conferences, etc. are also held at highest level wherein States are advised to plan and expedite the implementation to achieve the goal in a time-bound manner. In addition, field visits are also undertaken by NJJM team to handhold the States for

expeditious implementation of the Mission. The district & village-wise status of tap water connection in rural areas, including those in the districts of West Bengal, is in public domain and available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 24.07.2023, around 9.40 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 24.07.2023, out of 19.47 Crore rural households in the country, around 12.63 Crore (64.9%) households are reported to have tap water supply in their homes.

However, in the State of West Bengal, at the time of announcement of Jal Jeevan Mission, 2.14 lakh (1.16%) rural households were reported to have tap water connections. So far, as reported by the State as on 24.07.2023, around 61.25 lakh additional rural households have been provided with tap water connections under JJM. Thus, as on 24.07.2023, out of 184.54 lakh rural households in the State, around 63.40 lakh (34.36%) households are reported to have tap water supply in their homes.

Details of Central fund allocated, fund drawn, and fund utilization reported by West Bengal so far under Jal Jeevan Mission is as under:

(Amount in Rs. Crore)

Year	Central					Expenditure under State share
	Opening Balance	Fund allocated	Fund drawn	Available Fund	Reported utilization	
2019-20	760.82	995.33	994.75	1,755.57	609.00	445.03
2020-21	1,146.58	1,614.18	807.08	1,953.66	1,196.07	641.17
2021-22	757.58	6,998.97	1,404.61	2,162.19	1,547.52	725.77
2022-23	614.67	6,180.25	3,090.12	3,704.79	1,953.73	3,204.21
2023-24*	1,751.06	3,806.29	ND	1,751.06	794.02	839.04

* As on 24.07.2023

ND: Not Drawn

Source: JJM-IMIS

Drinking Water being a state subject, it is States, who plan, design, approve and implement drinking water supply schemes and set up the grievance redressal mechanisms for their respective states. Public grievances, pertaining to JJM, received in the department, are forwarded to the respective States for their expeditious redressal. Government of India supplements the efforts of the States by providing technical and financial assistance. As such details of individual projects/ schemes for rural water supply projects, including their specifications and implementation details, are not maintained at the Government of India level.
